

Proposal for setting up another Museum

*235. SHRI KALYAN ROY;

SHRI JAHARLAL
BANERJEE:

Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that there is no Central museum where portraits, photos, writings; letters, documents and arms of outstanding revolutionaries of India who were either hanged or shot dead or who died in jails or were forced to go abroad are preserved and displayed and whether the same are scattered in various places and are in danger of being lost or destroyed;

(b) if so, whether Government have any proposal to preserve them at one place for historians, general public and future generations;

(c) if not, what are the reasons therefor; and

(d) whether a part of the Victoria Memorial Hall at Calcutta can be utilised for that purpose, and if not, what are the reasons therefor?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (e). Government has no plan to establish a Central Museum to house material on outstanding revolutionaries of India as the material relating to India's struggle for Independence is preserved in National Archives, Nehru Memorial Museum and Archives all over the country and is displayed from time to time in special exhibitions.

(d) On the recommendations of an Expert Committee the Government of India decided to convert the Victoria Memorial Hall into a Period Museum covering 1700-1900 A.D. The Museum will, therefore, depict the story of struggle which eventually brought freedom to the country.

Fixation of Licensed Capacity of Wheat Roller Flour Mills

*236. SHRI BIJOY KRISHNA HANDIQUE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the registered licensed capacity of wheat roller flour mills is fixed by DGTD;

(b) whether it is also a fact that Annapurna and Bangabasi and one more mill in West Bengal have augmented their capacity and are engaged in cornering allocation of wheat without the sanction of the DGTD, creating difficulties for smaller mills whose allocations have been slashed down; and

(c) if so, whether Government propose to look into the matter and take necessary steps against the flour mills working with augmented capacity?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) No, Sir. Such applications are considered by the Licensing Committee in the Ministry of Industry.

(b) and (c). The Central Government allocate wheat to the State Governments and the mill-wise sub-allocation is made by the State Governments themselves.

No report in regard to augmentation of capacity and cornering of wheat by these units has been received by the Government of India.

Complaint Against Co-operative Housing Societies

*237. SHRI ROBIN KAKATI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have received any complaints regarding working of some of the Co-operative